COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 915 OF 2018 IN APPEAL NO. 202 OF 2018 & IA No. 1109 of 2018

Dated: 27th August, 2018

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

Court Master

Vg